

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

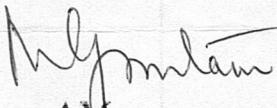
ORDER SHEET

O.A / MA / RA / CP NO. 1540 OF 2004

Applicant/s P. C. Patel

Respdts. U.O.S & O.P.S

Advocate for Applicant/s Sri P. S. Keshwala Advocate for Respondent/s S/ Sri S. Singh
S. C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 15
	<p><u>09.02.2010</u></p> <p><u>Hon. Mr. A.K. Gaur (JM)</u> <u>Hon. Mrs. Manjulika Gautam (AM)</u></p> <p>Learned counsel for the applicant has sent illness slip. Court is reluctant not to adjourn such old cases on any ground whatsoever, hence illness slip is rejected, the O.A. is dismissed in default and for non prosecution.</p> <p> AM</p> <p> JM</p> <p><u>Sushil</u></p>	

Contd. On Sheet No. _____